

(a) whether Government propose to enact a law to ensure participation of labour in the management of industrial units;

(b) if so, the time by which such a law is likely to be enacted; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) There is no such proposal at present.

(b) Does not arise.

(c) The existing Scheme of Employees Participation in Management was notified in December, 1983. The Tripartite Committee, which was set up to monitor and review the progress of the implementation of the Scheme, recently considered the question of implementation of the Scheme through legislation and felt that the implementation of December, 1983 Scheme in its present form needs to be continued for some more time.

[English]

Functioning of TV Tower at Osmanabad

114. SHRI ARVIND TULSHI RAM KAMBLE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a TV Transmission Tower is ready for functioning at Osmanabad; and

(b) if so, the time by which it will start functioning?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) : (a) No, Sir.

(b) In accordance with the approved arrangements, Osmanabad (as also some

other places in the country) is envisaged to be provided with TV service by shifting of an existing 100W TV transmitter upon its replacement by a high power TV Transmitter under the Seventh Plan. As per the present indications, this is expected to be achieved towards the end of the Seventh Plan period.

Extension of New Code for Commercial Advertisements to Cinema Documentaries and Films

1142. SHRI NARSING SURYAWANSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the reasons for not applying the new 'codes' for commercial advertisements/advertising on Doordarshan to cinema documentaries and commercial cine pictures?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): Code for Commercial Advertising on Doordarshan has been formulated to develop and promote healthy advertising practices in Doordarshan which shall conform to the laws of the country.

Cinema documentaries and commercial cine pictures are not in the nature of advertisements. There is a statutory requirement that these films get a certificate from the Central Board of Film Certification before these are screened. Hence, the question of applying the Code for Commercial Advertising on Doordarshan to these films does not arise.

Expenditure on Residences of Ministers

1143. SHRI C. JANGA REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the expenditure incurred during each of the last 3 years and the current year on the repairs, maintenance, additions and alterations of the official residences of each member of the Council of Ministers of Union Government, separately;